


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.78/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No. 8/2017
NAME OF THE COMPANY	Seahorse Maritime & Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Samrath Lifters Pvt Ltd
NAME OF THE RESPONDENT(S)	Seahorse Maritime & Logistics Pvt Ltd
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Praveen Kumar Jain	Advocate	praveen.jain@pinklegal.in 9951609064	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Praveen Kumar Jain, learned counsel for the Petitioner.  
Post the case on 01.01.2018



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)